

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5776
ANSWERED ON:08.09.2011
IRREGULARITIES IN PROCUREMENT
Upadhyay Seema

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any case in regard to procurement of various railway spare parts and other items on higher rate by the Mechanical Department of the Railways and irregularities in tenders have come to the notice of the Railways;
- (b) if so, the details thereof; and
- (c) the action taken by the Railways thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

- (a): Railways have well laid down systems and procedures for procurement of materials in a transparent manner and this is scrutinised at various levels. However, Railways receive information/complaints from various sources from time to time regarding alleged irregularities in procurement of materials and these are investigated as per system in vogue.
- (b): Does not arise.
- (c): Does not arise.